

PORT be pleased to state:

(a) whether it is a fact that the Government of Gujarat urged the Central Government to increase the quota to two thousand wagons per month for transportation of slack coal;

(b) how many wagons are being supplied to Gujarat for the purpose at present; and

(c) what steps Government have taken to meet the requirement of Gujarat?

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) Yes, Sir.

(b) Against a ceiling limit of 3450 four wheeled wagons for Gujarat State, programmes for only 3073 wagons were filed during 1985.

(c) As there is a gap between the availability of slack coal and demand for it, quotas cannot be increased at the moment, as first priority is being given to power houses while allotting slack coal.

Conversion of Nadiad-Kapadwanj rail line

318. SHRI VITHALBHAI MOTIRAM PATEL: Will the Minister of TRANSPORT be pleased to state:

(a) whether it is a fact that the Central Government sanctioned in the year 1978-79 the project to convert Nadiad-Kapadwanj N. G. Railway line into broad-gauge and its extension upto Modasa;

(b) whether it is also a fact that the Government of Gujarat has repeatedly urged the Central Government to allot sufficient funds to complete this project;

(c) what was the expected expenditure of the project when this project was started;

(d) by when it was expected to be completed; and

(e) by when the project is likely to be completed?

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI

MADHAVRAO SCINDIA): (a) Yes, Sir.

(b) Yes, Sir.

(c) The project was approved for a cost of Rs. 9.43 crores.

(d) and (e) No target date for the completion of the project has so far been fixed due to the severe constraint of resources. Completion of the project would depend upon the overall availability of resources, which are under severe strain. Operation of private air Tax services

Operation of Private Air Taxi Services

319. SHRI R. SAMBASIVA RAO:
SHRI VISHWA BANDHU
GUPTA:

Will the Minister of TRANSPORT be pleased to state:

(a) the action taken with regard to the operation of private air taxi services in the country; and

(b) the number and make of the aircraft, if any, run by the chartered companies?

THE MINISTER OF STATE IN THE DEPARTMENT OF CIVIL AVIATION (SHRI JAGDISH TYTLER): (a) The proposal to operate private Air Taxi Service in the country is under examination.

(b) Does not arise.

Enquiry into allegations of corruption to the Jamia Millia Islamia

320. SHRI B. SATYANARAYAN REDDY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether one man enquiry commission was appointed to look into the allegations of corruption in the Jamia Millia Islamia; and

(b) if so, what are the terms of reference?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION